

APPLICATION FOR THE POSTS OF SPECIAL JUDICIAL
MAGISTRATES OF SECOND CLASS, PILER, MADANAPALLI,
SRIKALAHASTI AND Spl.JSCM Court (For Excise Cases), CHITTOOR
(To be submitted on or before 31-1-2018)

Latest passport
size photo
attested by
Gazetted officer
to be affixed

1. Name of the applicant :
(in capital letters)
2. Father's / Husband's name :
3. Date of birth (proof should be :
Enclosed)
4. Address for correspondence :
5. Permanent address :

6. Whether belongs to BC-ABCD/ :
SC/ST.
7. Designation at the time of :
Retirement
8. Educational qualifications :
9. Date of entry into Govt.service :
10. Previous experience, if any. :
11. Whether Local or Non-Local. :
If local, a certificate issued by
the Revenue Authority to be filed
12. List of Photostat/Attested copies :
of Certificates enclosed.
13. In case of Non practicing advocate:
Date of enrollment and enrollment
No.(non practicing certificate
Must be enclosed)

DECLARATION

I, _____ S/o. _____ do hereby
declare that the above details furnished by me are true and correct and I am
qualified and eligible for being appointed to the Post of Spl.Judicial
Magistrate of Second Class and that I do not suffer from any kind of
disqualification referred in Hon'ble High Court's Roc.No. 2589/95/E1 dt.
29.03.1997.

Station:

Date :

SIGNATURE OF THE APPLICANT